

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAINOV SPIRITS PRIVATE LIMITED Date of Commencement of Liquidation: 18-05-2023; List of Stakeholders as on Date: 31-05-2023; Name of IP: Mr. Ashok Kumar Gupta; Process Number: 1; Last 5 digitof registration number: 10072

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		62006615	62006615					NA
2	Liquidation costs incurred till date		68834	68834					NA
3	Secured financial creditors	2	2343818604	2338988504			4830100		Annexure 3
4	Unsecured financial creditors	1	38467177	0				38467177	Annexure 4
5	Operational creditors (Workmen)	132	18333061	18333061					Annexure 5
6	Operational creditors (Employees)	23	6368435	4657518			1710917		Annexure 6
7	Operational creditors (Government Dues)	5	212527727	209779194				2748533	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	47	633977525	481396195			81631463	70949867	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)			297617020					Annexure 9
Total		210	3315567978	3412846941			88172480	112165577	